

Name of the Corporate Debtor: Marvel Sigma Home Pvt Ltd; Date of commencement of CIRP: January 24, 2023; List of creditors as on January 24, 2023 updated upto August 01,2023

Form C

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Clearwater Capital Partners Singapore Fund IV Private Limited - Unsecured	10.02.2023	1,17,80,26,195.00	1,17,80,26,195.00	Unsecured Financial Creditor	1,17,80,26,195.00	No	The Hon'ble NCLAT vide Order dated February 13, 2023, has issued stay on constitution of Committee of Creditors. Accordingly the CoC is not constituted in the matter of the Corporate Debtor	0	0	0	0	
2	Catalyst Trusteeship Limited in its capacity as Trustee of Real Estate Receivables Trust - Unsecured	09.02.2023	1,70,91,83,085.00	1,70,91,83,085.00	Unsecured Financial Creditor	1,70,91,83,085.00	No		0	0	0	0	
3	Al Mehwar Commercial Investme	16.02.2023	91,62,82,890.00	91,62,82,890.00	Unsecured Financial Creditor	91,62,82,890.00	No		0	0	0	0	
4	Investment Opportunities V Pte. Limited (IOV) - Unsecured	07.02.2023	56,31,41,564.00	56,31,41,564.00	Unsecured Financial Creditor	56,31,41,564.00	No		0	0	0	0	
TOTAL			4,36,66,33,734.00	4,36,66,33,734.00		4,36,66,33,734.00		0	0	0	0		